

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

HHCCompeCourts-PhaseII-2015-II
Dated Shimla, 4th July, 2018.

Subject: eTender for supply and installation of Servers for the Network Room for High Court and Subordinate Courts of Himachal Pradesh.

The Competitive e-tender is invited for supply and installation of Servers for the Network Rooms for High Court and Subordinate Courts of Himachal Pradesh. The bidder needs to upload technical bid and commercial bid separately on the e-procurement website i.e. <https://hptenders.gov.in> **“Short Term Tender/bid for the Supply and Installation of Server for the Network Room for High Court of Himachal Pradesh – Last date of receipt being 25.07.2018 (10:15 AM)”**.

The instructions for bidders on how to submit the bid is available on the website i.e. <https://hptenders.gov.in/nicgep/app?page=BiddersManualKit&service=page>

The different criteria for submission of tender are as under:

TECHNICAL CRITERIA: Copy of all documents at Sl. No. 1 to 7 along with Bill of Quantity (BOQ) and Annexure-C should be uploaded on the e-procurement website i.e. <https://hptenders.gov.in> . The original instrument of earnest money be sent to the office of “Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001” in the envelop with **super scription** on the top **“Short Term Tender/bid for the Supply and Installation of Server for the Network Room for High Court of Himachal Pradesh-Last date of receipt being 25.07.2018 (10:15 AM)”**.

1. The bidder shall have to furnish at least 2% as earnest money of the total amount quoted including G.S.T. as applicable tax etc., which should be sent in the form of bank draft or a bank guarantee in the name of Registrar General, High Court of Himachal Pradesh. However, the earnest money of unsuccessful tenderers shall be returned within a reasonable time.
2. The tenderer must have its own office or must have a service agent stationed at Shimla (H.P.), and the tenderer is required to furnish certificate in this behalf. If any, Service Agent is stationed at Shimla, then a certificate to that effect be informed. Tenderer should provide escalation matrix for their sales & support function. The vendor must have a strong (24X7) telephone/web based customer care cell and complaint registration mechanism.
3. A copy of the Registration number of the firm with attested copies of Articles of Association (in case of Registered firm), Byelaws and certificate of registration (in case of registered co-operative society), partnership deed (in case of partnership firm) should be submitted. Proprietorship establishment may submit PAN Card and other valid licenses/registration certificates.
4. The tenderer shall have to attach OEM authorization form as per **Annexure-A** (Authorization to be taken from the hardware OEM).
5. The Certificate in **Annexure-B** from the Company Secretary or the Managing Director in respect of the Company and from the Managing Partner in respect of a firm and from the Proprietor in the case of a proprietorship concern to the effect that the bidder is not currently blacklisted by any Government organization/agency in India or abroad.
6. The tenderer must have a turnover of Rs. 1 Crores consolidated for the last three financial years and a certificate to this effect duly issued by a Chartered Accountant must be furnished.

7. The tenderer must be an income tax assessee for the last three financial years and copies of income tax returns for three financial years must be submitted with the pre-qualification bids.
8. The tenderer is to do the supply and installation of Server in the Network Rooms of High Court and Subordinate Courts of Himachal Pradesh. The server is to be supplied in the High Court of Himachal Pradesh and Subordinate Courts within 15 days from the date of placement of Purchase Order.
9. Technical Bid consisting of all technical details along with commercial terms and conditions and financial bid indicating item-wise prices for the items mentioned in the technical bid be submitted separately by the tenderer.
10. **The technical bid and the financial bid must only be uploaded on the e-procurement website i.e. <https://hptenders.gov.in>.**
11. At the second stage financial bids only of the technically acceptable offers, shall be opened for further evaluation and ranking before awarding the contract.
12. The bidder will have to produce the original documents at Sl. No. 2 to 6 (as above) as and when demanded.

TECHNICAL CRITERIA

Details of equipment's and Minimum Technical Specifications/requirement to be empanelled/procured are given as under: -

Required quantity: Servers (11 nos. approximately)

Note:- Quantity can be increased or decreased at the discretion of High Court of Himachal Pradesh.

Bidder can participate for any one (1, 2 or 3) or for all (1, 2 and 3) components as mentioned under:

- (1) **Two (02) number of 2P Rack Servers with One (01) number of Server Rack for Network Room at High Court of Himachal Pradesh.**

1.1) Specifications for 2P Rack Server

S.No.	Parameter	Detailed Specifications
1	Form Factor	Rack Mount (Maximum 2U)
2	Processor Make	X86 Architecture
3	Max. Number of sockets available on chipset	2
4	Max. Number of sockets populated with processor	2
5	No. of Processor	2
6	Processor Configuration	64-bit x86 processor fully binary compatible to 32-bit applications
7	Number of core per Processor	12 or more with each core supporting Multi Thread
8	Chipset compatible with CPU	Yes
9	Motherboard (OEM compatible with CPU)	OEM
10	PCI Slots (Express Gen 3.0 min.)	One Free
11	Max Nos of PCI Lanes	-
12	Memory (DDR4 RAM min.) (GB)	128 GB DDR4-2400 MHz or better

S.No.	Parameter	Detailed Specifications								
13	DDR4 RAM upgradeable upto (Minimum) (GB)	0.5 GB								
14	DIMM Slots (Minimum) (No.)	-								
15	Hard disk drive Capacity (GB)	3 x 1200GB SAS-HS								
16	Hard disk drive RPM with SAS (hot plug or better) (RPM)	10000 or better								
17	RAID Controller Caches (MB)	1000								
18	RAID Controller	RAID 0, 1 & 5								
19	RAID Controller Ports	8								
20	Video Controller (support VGA or above resolution)	Yes with minimum 4GB GDDR5 Dedicated buffer memory having memory bandwidth of at least 80GBps.								
21	Keyboard	-								
22	Mouse	-								
23	Monitor	-								
24	Bays (min. 2 internal or more hot plug)	5								
25	USB Ports (version 2.0/3.0)	4								
26	Certifications, Compliance & support by Windows, Red Hat or Novell	Latest version of Windows, Linux & Ubuntu OS (32Bit & 64Bit both) and all Industry Standard Virtualization Software. Root of Trust security enabled.								
27	DVD ROM (or better)	Yes (Internal/External)								
28	Networking: dual LAN (10/100/1000) network card with asset feature tracking & security management, remote wake up.	Yes								
29	FC HBA Dual port card	<p>Yes. Having support for connectivity with, "HP-MSA-2040-8GB-SW-FC-SFP-4PK-1" HBA Card (HP Make) already installed in SAN Storage.</p> <p>Details of SAN Storage are as under:</p> <table border="1"> <thead> <tr> <th>Part No.</th> <th>Description</th> </tr> </thead> <tbody> <tr> <td>K2R80A</td> <td>HP MSA 2040 Energy Star SAN Dual Controller SFF Controller SFF Storage with new advanced Storage SFF Dual Controller/8 GB Cache/ 4*8 GBPS FC Ports upgradable to additional 4*8 GBPS Ports /Support for SSD Drivers with " Wear GPSEPe"/ snapshot and Clone included/512 LUN's with Maximum LUN Size of 64 TB/Scalability to 199 Drives (SFF Drivers)</td> </tr> <tr> <td>J9F41A</td> <td>HP MSA 450*24 GB (i.e. 10 TB) 12G SAS 15KSFF (2.5IN) Enetrprise</td> </tr> <tr> <td>C8R23A</td> <td>HP MSA 2040 8GB SW FC SFP 4 PK1</td> </tr> </tbody> </table>	Part No.	Description	K2R80A	HP MSA 2040 Energy Star SAN Dual Controller SFF Controller SFF Storage with new advanced Storage SFF Dual Controller/8 GB Cache/ 4*8 GBPS FC Ports upgradable to additional 4*8 GBPS Ports /Support for SSD Drivers with " Wear GPSEPe"/ snapshot and Clone included/512 LUN's with Maximum LUN Size of 64 TB/Scalability to 199 Drives (SFF Drivers)	J9F41A	HP MSA 450*24 GB (i.e. 10 TB) 12G SAS 15KSFF (2.5IN) Enetrprise	C8R23A	HP MSA 2040 8GB SW FC SFP 4 PK1
Part No.	Description									
K2R80A	HP MSA 2040 Energy Star SAN Dual Controller SFF Controller SFF Storage with new advanced Storage SFF Dual Controller/8 GB Cache/ 4*8 GBPS FC Ports upgradable to additional 4*8 GBPS Ports /Support for SSD Drivers with " Wear GPSEPe"/ snapshot and Clone included/512 LUN's with Maximum LUN Size of 64 TB/Scalability to 199 Drives (SFF Drivers)									
J9F41A	HP MSA 450*24 GB (i.e. 10 TB) 12G SAS 15KSFF (2.5IN) Enetrprise									
C8R23A	HP MSA 2040 8GB SW FC SFP 4 PK1									
30	FC HBA Dual port card Speed	Speed to be matched with already installed "HP-MSA-2040-8GB-SW-FC-SFP-4PK-1" HBA Card (HP Make) installed in SAN Storage.								

S.No.	Parameter	Detailed Specifications
31	Power Management	Remote Management of Server over LAN & WAN with SSL encryption. Server health logging. Should have virtual Media support with all required licenses. Remoter power On/ Shutdown of server.
32	Redundant Power Supply	Yes
33	Redundant Fan	-
34	Server scalability to be achieved within the box & without adding nodes	Yes
35	Availability of Type test reports consisting of verification of all the features & functional parameters & environmental tests sequences as under: a. Dry heat test (For 16 hrs at a temp. Of 45 degree C in accordance with IS: 9000/part-3/section- 5/1977). b. Cold test(For 4 hrs at a temp. of 0 degree C in accordance with IS: 9000/part-2/section-4/1977. c. Damp Heat Cyclic Test (For 2 cycles of 24 hrs at a temp. 40 degree C & 95% RH in accordance with IS: 9000/part-5/section-1/1981) Note:- The server shall be checked for all the parameters before conditioning. After completion of the above environmental tests sequence, with a recovery period of 1 to 2 hrs, the server shall be functional.	-
36	Availability of the type test report from Central Govt./ NABL/ ILAC accredited lab. covering verification of all features & functional parameters & environmental tests sequence	-
37	Test Report No. & date	-
38	Name & address of Lab	-
39	BIS Registration no. under CRS of Deity	Yes
40	Declare max. power consumption of the system	Yes
41	Availability of documentary evidence in support of model quoted in commercial production & due evaluation completed	Yes
42	Details of benchmark indices with software & diagnostic software used to test server.	Processor SPEC CPU2006 benchmarked with maximum 192 GB RAM to achieve SPEC rating of at least 950 or more (60% of SPECint_rate_base2006 plus 40% of SPECfp_rate_base2006 scores). Benchmark rating of quoted processor on should be published on SPEC.ORG on date of bidding.
43	Server main supply	200V to 230V
44	CE or UL certified or Ertl/Etdc certified for safety (IEC-60950-1)	Yes
45	RoHS Compliance	Yes
46	Warranty (years)	5 Years OEM on-site compressive with 48 hours resolution time.

S.No.	Parameter	Detailed Specifications
47	Listed in latest Gartner Magic Quadrant	The OEM of quoted server should be in the leader quadrant of latest Gartner Magic quadrant of modular server.

1.2) Specifications for Server Rack (Dynamic Rack)

S.No.	Parameter	Detailed Specifications
1	Type of Server Rack	Rack Enclosures
2	Size of Rack Enclosures	Upto 24U
3	Depth of the Rack (mm)	Upto 1000
4	Mount Type	Free-Standing
5	Front Glass Door	Yes
6	Fans for Heat Dissipation Available	Yes
7	PDU Power Strips	Available
8	Warranty	1 Year or More
9	Additional Features	If any

Note:All of the above specifications should be read as equivalent or better.

- ◆ *Ubuntu Linux Server OS will be provided by the High Court/District Court to the vendor.*
- ◆ *Vendor has to load the Ubuntu Server OS in the Servers along with the required drivers for the peripherals being supplied without any extra cost.*
- ◆ *Vendor has to provide necessary support by providing required drivers for connecting the hardware devices being used at the user site.*

(2) Six (06) number of 1P Pedestal Servers for Network Rooms at District Court Complexes Bilaspur, Solan, Nahan, Mandi, Una and Hamirpur (01 no. at each Location).

2.1) Specifications for 1P Pedestal Servers

S.No.	Parameter	Detailed Specifications
1	Form Factor	Tower
2	Processor Make	X86 Architecture
3	Max. Number of sockets available on chipset	1
4	Max. Number of sockets populated with processor	1
5	No. of Processor	1
6	Processor Configuration	64-bit x86 processor fully binary compatible to 32-bit applications
7	Number of core per Processor	8 or more with each core supporting Multi Thread
8	Chipset compatible with CPU	Yes
9	Motherboard (OEM compatible with CPU)	OEM
10	PCI Slots (Express Gen 3.0 min.)	One Free
11	Max Nos of PCI Lanes	-
12	Memory (DDR4 RAM min.) (GB)	32 GB DDR4-2400 MHz or better
13	DIMM Slots (Minimum) (No.)	-
14	Hard disk drive Capacity (GB)	2 x 1000GB SATA-HDD
15	Hard disk drive RPM with SATA (hot plug or better)	7200 or better

S.No.	Parameter	Detailed Specifications
	(RPM)	
16	RAID Controller Caches (MB)	1000
17	RAID Controller	RAID 0, 1 & 5
18	RAID Controller Ports	8
19	Video Controller (support VGA or above resolution)	Yes with minimum 4GB GDDR5 Dedicated buffer memory having memory bandwidth of at least 80GBps.
20	Keyboard	OEM Keyboard
21	Mouse	OEM Mouse
22	Monitor	TCO-07 certified 19" or higher LED TFT Monitor supporting HD or better resolution and 6ms or better response time.
23	Bays (min. 2 internal or more hot plug)	5
24	USB Ports (version 2.0/3.0)	4
25	Certifications, Compliance & support by Windows, Red Hat or Novell	Latest version of Windows, Linux & Ubuntu OS (32Bit & 64Bit both) and all Industry Standard Virtualization Software. Root of Trust security enabled.
26	DVD ROM (or better)	Yes (Internal/External)
27	Networking: dual LAN (10/100/1000) network card with asset feature tracking & security management, remote wake up	Yes
28	FC HBA Dual port card	-
29	FC HBA Dual port card Speed	-
30	Power Management	Remote Management of Server over LAN & WAN with SSL encryption. Server health logging. Should have virtual Media support with all required licenses. Remoter power On/ Shutdown of server.
31	Redundant Power Supply	Yes
32	Redundant Fan	-
33	Server scalability to be achieved within the box & without adding nodes	Yes
34	Availability of Type test reports consisting of verification of all the features & functional parameters & environmental tests sequences as under: a. Dry heat test (For 16 hrs at a temp. Of 45 degree C in accordance with IS: 9000/part-3/section-5/1977). b. Cold test(For 4 hrs at a temp. of 0 degree C in accordance with IS: 9000/part-2/section-4/1977. c. Damp Heat Cyclic Test (For 2 cycles of 24 hrs at a temp. 40 degree C & 95% RH in accordance with IS: 9000/part-5/section-1/1981) Note:- The server shall be checked for all the parameters before conditioning. After completion of the above environmental tests sequence, with a recovery period of 1 to 2 hrs, the server	-

S.No.	Parameter	Detailed Specifications
	shall be functional.	
35	Availability of the type test report from Central Govt./ NABL/ ILAC accredited lab. covering verification of all features & functional parameters & environmental tests sequence	-
36	Test Report No. & date	-
37	Name & address of Lab	-
38	BIS Registration no. under CRS of Deity	Yes
39	Declare max. power consumption of the system	Yes
40	Availability of documentary evidence in support of model quoted in commercial production & due evaluation completed	Yes
41	Details of benchmark indices with software & diagnostic software used to test server.	Processor SPEC CPU2006 benchmarked with maximum 32 GB RAM to achieve SPEC rating of at least 260 or more (60% of SPECint_rate_base2006 plus 40% of SPECfp_rate_base2006 scores). Benchmark rating of quoted processor on should be published on SPEC.ORG on date of bidding.
42	Server main supply	200V to 230V
43	CE or UL certified or Ertl/Etdc certified for safety (IEC- 60950-1)	Yes
44	RoHS Compliance	Yes
45	Warranty (years)	5 Years OEM on-site compressive with 72 hours resolution time.
46	Listed in latest Gartner Magic Quadrant	The OEM of quoted server should be in the leader quadrant of latest Gartner Magic quadrant of modular server.

Note: All of the above specifications should be read as equivalent or better.

- ◆ *Ubuntu Linux Server OS will be provided by the High Court/District Court to the vendor.*
- ◆ *Vendor has to load the Ubuntu Server OS in the Servers along with the required drivers for the peripherals being supplied without any extra cost.*
- ◆ *Vendor has to provide necessary support by providing required drivers for connecting the hardware devices being used at the user site.*

(3) Three (03) number of 2P Rack Servers with Two (02) number of Server Racks (one Rack each for District Court Complex Shimla and Kangra at Dharamshala) for Network Rooms at District Court Complexes Shimla (02 nos.) and Kangra at Dharamshala (01 no.).

3.1) Specifications for 2P Rack Servers

S.No.	Parameter	Detailed Specifications
1	Form Factor	Rack Mount (Maximum 2U)
2	Processor Make	X86 Architecture
3	Max. Number of sockets available on chipset	2

S.No.	Parameter	Detailed Specifications
4	Max. Number of sockets populated with processor	2
5	No. of Processor	2
6	Processor Configuration	64-bit x86 processor fully binary compatible to 32-bit applications
7	Number of core per Processor	12 or more with each core supporting Multi Thread
8	Chipset compatible with CPU	Yes
9	Motherboard (OEM compatible with CPU)	OEM
10	PCI Slots (Express Gen 3.0 min.)	One Free
11	Max Nos of PCI Lanes	-
12	Memory (DDR4 RAM min.) (GB)	128 GB DDR4-2400 MHz or better
13	DDR4 RAM upgradeable upto (Minimum) (GB)	0.5 GB
14	DIMM Slots (Minimum) (No.)	-
15	Hard disk drive Capacity (GB)	3 x 1200GB SAS-HS
16	Hard disk drive RPM with SAS (hot plug or better) (RPM)	10000 or better
17	RAID Controller Caches (MB)	1000
18	RAID Controller	RAID 0, 1 & 5
19	RAID Controller Ports	8
20	Video Controller (support VGA or above resolution)	Yes with minimum 4GB GDDR5 Dedicated buffer memory having memory bandwidth of at least 80GBps.
21	Keyboard	-
22	Mouse	-
23	Monitor	-
24	Bays (min. 2 internal or more hot plug)	5
25	USB Ports (version 2.0/3.0)	4
26	Certifications, Compliance & support by Windows, Red Hat or Novell	Latest version of Windows, Linux & Ubuntu OS (32Bit & 64Bit both) and all Industry Standard Virtualization Software. Root of Trust security enabled.
27	DVD ROM (or better)	Yes (Internal/External)
28	Networking: dual LAN (10/100/1000) network card with asset feature tracking & security management, remote wake up	Yes
29	FC HBA Dual port card	-
30	FC HBA Dual port card Speed	-
31	Power Management	Remote Management of Server over LAN & WAN with SSL encryption. Server health logging. Should have virtual Media support with all required licenses.

S.No.	Parameter	Detailed Specifications
		Remoter power On/ Shutdown of server.
32	Redundant Power Supply	Yes
33	Redundant Fan	-
34	Server scalability to be achieved within the box & without adding nodes	Yes
35	Availability of Type test reports consisting of verification of all the features & functional parameters & environmental tests sequences as under: a. Dry heat test (For 16 hrs at a temp. Of 45 degree C in accordance with IS: 9000/part-3/section- 5/1977). b. Cold test(For 4 hrs at a temp. of 0 degree C in accordance with IS: 9000/part-2/section-4/1977. c. Damp Heat Cyclic Test (For 2 cycles of 24 hrs at a temp. 40 degree C & 95% RH in accordance with IS: 9000/part-5/section-1/1981) Note:- The server shall be checked for all the parameters before conditioning. After completion of the above environmental tests sequence, with a recovery period of 1 to 2 hrs, the server shall be functional.	-
36	Availability of the type test report from Central Govt./ NABL/ ILAC accredited lab. covering verification of all features & functional parameters & environmental tests sequence	-
37	Test Report No. & date	-
38	Name & address of Lab	-
39	BIS Registration no. under CRS of Deity	Yes
40	Declare max. power consumption of the system	Yes
41	Availability of documentary evidence in support of model quoted in commercial production & due evaluation completed	Yes
42	Details of benchmark indices with software & diagnostic software used to test server.	Processor SPEC CPU2006 benchmarked with maximum 192 GB RAM to achieve SPEC rating of at least 950 or more (60% of SPECint_rate_base2006 plus 40% of SPECfp_rate_base2006 scores). Benchmark rating of quoted processor on should be published on SPEC.ORG on date of bidding.
43	Server main supply	200V to 230V
44	CE or UL certified or Ertl/Etdc certified for safety (IEC-60950-1)	Yes
45	RoHS Compliance	Yes
46	Warranty (years)	5 Years OEM on-site compressive with 48 hours resolution time.
47	Listed in latest Gartner Magic Quadrant	The OEM of quoted server should be in the leader quadrant of latest Gartner Magic quadrant of modular server.

3.2) Specifications for Server Rack (Dynamic Rack)

S.No.	Parameter	Detailed Specifications
1	Type of Server Rack	Rack Enclosures
2	Size of Rack Enclosures	Upto 24U
3	Depth of the Rack (mm)	Upto 1000
4	Mount Type	Free-Standing
5	Front Glass Door	Yes
6	Fans for Heat Dissipation Available	Yes
7	PDU Power Strips	Available
8	Warranty	1 Year or More
9	Additional Features	If any

Note:All of the above specifications should be read as equivalent or better.

- ◆ *Ubuntu Linux Server OS will be provided by the High Court/District Court to the vendor.*
- ◆ *Vendor has to load the Ubuntu Server OS in the Servers along with the required drivers for the peripherals being supplied without any extra cost.*
- ◆ *Vendor has to provide necessary support by providing required drivers for connecting the hardware devices being used at the user site.*

COMMERCIAL / FINANCIAL BID

- The commercial bid must specify the rate for supply and installation of Servers for the Network Room for High Court of Himachal Pradesh and Subordinate Courts, specifications as given in the technical bid and it also should specify the amount of GST which would be chargeable, the rate must be specified including GST.
- The commercial bid must contain a clear cut stipulation to the effect that the warranty for Servers would be comprehensive onsite warranty for a period of five years including all spares etc.
- The commercial bid must be contained in **Bill of Quantity (BoQ) Sheet** attached alongwith tender document. The tendered shall also upload commercial proposal submission form as per **Annexure –C**.
- The rates approved after calling tender shall remain valid for the period of 1 (one) year from the date of issue of supply order, so that the hardware will be purchased as per the additional future requirement.

SCHEDULE OF EVENTS FOR SUBMISSION OF THE SHORT TERM TENDERS/BIDS

Sl. No	Information	Details
1.	Tender No.	HHCCompeCourts-PhaseII-2015-II
2.	Tender Release Date	04.07.2018
3.	Tender Document Fee	Nil

4.	Last date for submission queries for clarifications only through e-mail	on or before 11.07.2018 upto 01:00 PM Email: cpc-hp@aij.gov.in
5.	Last date (deadline) for submission of e-bids must be submitted online in H.P. Government e-Procurement portal https://hptenders.gov.in	on or before 25.07.2018 upto 10:15 AM
6.	Opening of Technical bids	27.07.2018 at 11:30 AM
7.	Opening of Financial bids	28.07.2018 at 02:15 PM
8.	Contact details and email id for queries	0177-2888456, 2888422 Email: cpc-hp@aij.gov.in

At the first instance the technical bids shall be opened and the commercial bids of those persons shall be opened, who qualify technical criteria. The interested tenderers may also attend the process of opening the bids at the relevant date and time. **The interested tenderer shall furnish earnest money to the extent of 2% of the total amount of tender that too in the shape of a bank draft/bank guarantee from any recognized banking Institution and the successful tenderer shall have to furnish performance security to the extent of 7.5% of the total consideration amount of the contract for a period of five years two months in the shape of a bank guarantee or bank draft and also enter into a comprehensive agreement with the Registrar General, H.P. High Court, Shimla.**

The e-Bids submitted without any earnest money or after the last date, or not as per the requirement of this tender document, shall be liable to be summarily rejected and High Court reserves every right to select or reject any or all the tender(s)/bid(s) received, without assigning any reason, whatsoever. However, the Registrar General, may, in view of the facts and circumstances can relax the technical criteria.

Onsite Warranty and Maintenance

- I. The quoted item must have on-site comprehensive support and warranty for 5 Years.
- II. The warranty period shall be taken into account from the date of completion of supply of products, its successful installation/commissioning and acceptance by Himachal High Court.
- III. During warranty period, besides service/maintenance of Hardware, all spares for smooth functioning of the machinery shall also be provided at no extra cost.
- IV. The vendor should provide support for all supplied items in all the District/Subordinate Courts.
- V. The vendor should fulfill the following conditions during warranty period:
 - a) Any failure in the system or a subsystem thereof should be rectified within maximum period of 24 hours of lodging complaint at State Capitals and Sites with-public transport facilities. Normal transit time not exceeding 24 hours.
 - b) Any system, failing at subsystem level at least three times in three months, displaying chronic system design or manufacturing defects or Quality Control problem or where the penalty amount on account of downtime for three months has crossed 15.0% of the

system value, will be totally replaced by the Vendor at his cost and risk within 30 days, from the date of last failure.

PENALTY:

0.2% (Zero point two percent) per day subject to maximum of 15 days on the non-execution Purchase Order Value, thereafter the Himachal High Court holds the option for cancellation of the order and forfeit the EMD/ Security deposit of the vendor and the Himachal High Court holds the option of re- procuring the same from any other vendor at the risk and cost of the supplier.

Yours faithfully,

-Sd-

**(Dr. Parvinder Singh Arora)
Central Project Co-ordinator.**

Encls: Annexures as above.

Endst. No. As above.

Dated: 4th July, 2018.

Copies forwarded to:

1. The Member (HR), Hon'ble e-Committee, Supreme Court of India **(through email only)**.
2. The System Analyst, NIC, HP High Court, Shimla, with a request to upload the above tender on the website of HP High Court, for larger publicity **(through email only)**.
3. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakrah, Tehsil Dhami, District Shimla-171011, with a request to upload the above tender on the website of H.P. Judicial Academy for larger publicity **(through email only)**.
4. The Member Secretary, H.P. State Legal Services Authority, Block No. 22, SDA Complex, Kasumpti, Shimla-171009, with a request to upload the above tender on the website of H.P. State Legal Services Authority for larger publicity **(through email only)**.
5. The Controller of Stores, Government of Himachal Pradesh, Udyog Bhawan, Bemloe, Shimla-171001, Himachal Pradesh, for information with a request to kindly upload the tender document on your website for larger publicity **(through email only)**.

Central Project Co-ordinator.

Annexure A: OEM Authorization Form

(Authorization to be taken from Hardware OEM)

Ref. No. _____

Date: _____

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Subject: Tender reference No. HHCCompeCourts-Phasell-2015-II

Sir,

Please refer to your Notice Inviting Tenders for supply and installation of Server for the Network Room for High Court and Subordinate Courts of Himachal Pradesh.

M/S _____ (Bidder), who is our reliable distributor/partner for the last _____ years, is hereby authorised to quote on our behalf for the subject mentioned tender.

M/S _____ (Bidder) is likely to continue as our business partner during years to come. We undertake the following regarding the supply of Server as described in the said tender. Authorization for M/S _____ (Bidder) to sell the hardwares manufactured by us.

We confirm that the product(s) quoted are not “end of life or end of sale products” as on Bid Submission date. If in case the support for the product quoted has been stopped/ withdrawn till the time of delivery of equipment, the same will be changed with the equivalent or superior product at no extra cost.

We also undertake that the support including spares, patches, and upgrades for the quoted products shall be available for 7 years from the signing of contract.

Yours faithfully,

(NAME) (Name of Manufacturer)

Note: This letter of authority should be on the letterhead of the manufacturer and should be signed by a person competent and having the power of attorney to bind the manufacturer. It should be included by the Bidder in its bid.

Annexure B: DECLARATION REGARDING CLEAN TRACK RECORD

Date: _____

Tender Reference No.: _____

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Subject: Declaration regarding clean track record of the firm / company / proprietorship concern.

Sir,

I have carefully gone through the Terms and Conditions contained in the Tender Document **HHCCompeCourts-PhaseII-2015-II** regarding supply and installation of Server for the Network Room for High Court and Subordinate Courts of Himachal Pradesh. I hereby declare that my company/firm/proprietorship concern has not been debarred/black listed by any Government/ Semi Government organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours Sincerely,

Name: _____

Designation: _____

Company/firm: _____

Proprietorship concern. _____

Address: _____

(Stamp & Signature)

Annexure-C: COMMERCIAL PROPOSAL SUBMISSION FORM (ON BIDDER'S LETTER HEAD)

Date: _____

Tender Document No. HHCCompeCourts-PhaseII-2015-II

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Sir,

We, the undersigned, offer to supply of Servers for the Network Room for High Court and Subordinate Courts of Himachal Pradesh.

We have uploaded the Commercial bid in the format of Bill of Quantity (BOQ) sheet on the e-procurement website i.e. <https://hptenders.gov.in>

Our Financial Proposal shall be binding upon us upto expiration of the validity period of the proposal i.e. six months. We also understand you are not bound to accept any proposal you receive either from us or from any other person.

Methodology –

Our Bid shall be valid for a period of **180 days** i.e **six months** from the last date fixed for submission of the bids in accordance with the Bidding Documents, and it shall remain binding upon us and may be accepted at any time before the expiration of that period and on acceptance it shall remain binding on us till the conclusion of the entire project.

If our Bid is accepted, we commit to submit a performance bank guarantee to the extent of 7.5% of the total tendered amount in accordance with the Bidding Documents.

We understand that this bid, together with your written acceptance thereof included in your notification of award, shall constitute a binding contract between us, until a formal comprehensive contract is prepared and executed;

We also understand that you can reject any bid without assigning any reason.

We understand that you are not bound to accept the lowest evaluated bid or any other bid that you may receive.

Yours sincerely

Name.....

In the capacity of.....

Signed.....

Duly authorized to sign the Application for and on behalf of.....

Stamp / Seal.....